

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI (SZ)**

ORIGINAL APPLICATION NO.125 OF 2023

IN THE MATTER OF:

SUO MOTU based on letter Petition
about "Large Scale Encroachments in
Nalgonda District of Telangana State".

...Applicant(s)

-VS-

The District Collector,
Nalgonda District,
Telangana and Ors.

...Respondent(s)

REPORT FILED BY THE DISTRICT COLLECTOR R-4

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Place: Chennai

Date: 29.07.2025

Mrs. H. Yasmeen Ali,
Standing counsel for 4TH Respondent

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 125 of 2023 (SZ)

TRIBUNAL ON ITS OWN MOTION SUO MOTU
TELANGANA
14391

... Petitioner

VS

THE DISTRICT COLLECTOR, NALGONDA & OTHERS

.... Respondent

REPORT FILED BY THE DISTRICT COLLECTOR, SURYAPET, RESPONDENT NO- 4

TELANGANA STATE

The Hon'ble National Green Tribunal (SZ), Chennai Passed an Order dated: 09.09.2024 by directing the Respondents No. 6 to file additional report on 27.01.2025 which is as stated below: -

The National Green Tribunal Southern Zone, Chennai, has directed the District Collector, Suryapet, to file additional report with respect to the Peddacheruvu Kodad as to how the statement of encroachments existed prior to 2010 and there are no encroachments after 2010. Further the orders states that even if the encroachments are prior to 2010 why was immunity given to them.

In this regard, it is submitted that an enquiry and survey was conducted during the year 2010 basing on the adverse news items published in Telugu daily news paper with regard to the encroachments in the tank bed land of Peddacheruvu on the direction of the then District Collector, Nalgonda. The file bearing No.E1/10244/2009 discloses the details of encroachments took place at that point of time i.e before 2010. The details of the encroachments were explained in the paras mentioned below. At the same time to know the present status of tank bed land of Kodad Peddacheruvu an enquiry was directed afresh in the field with reference to the survey data pertains to the year 2010.

Thus, in compliance of the directions of the National Green Tribunal a Joint inspection report has been called from the Revenue Divisional Officer, Kodad, EE Irrigation Kodad, Municipal Commissioner Kodad, and Survey officials. Accordingly Revenue Divisional Officers, Kodad has conducted Joint Inspection and Survey on the field from 30.11.2024 to 06.12.2024 and submitted a report.

It is submitted that, the Pedda Cheruvu is spread over in the (3) Revenue villages 1) Kodad , 2) Ananthagiri 3) Khanapuram Village of Kodad Mandal and it is being maintained and controlled by irrigation department since from inception. The total area of Kodad Pedda Cheruvu is Ac 727.1650 gts. The capacity of the Tank as per the irrigation sources as follows.

i)	Storage Capacity	:	140.11 Million Cubic feet
ii)	Full tank level	:	354.25 feet(From sea level)
iii)	Maximum Water level	:	357.25 Fts
iv)	Tank Revetment level:	:	358.25 Fts
v)	Tank Bund level	:	362.00 Fts

Further it is submitted that, apart from the details of storage capacity of the Kodad Peddacheruvu thank the following type of lands are falling within the vicinity of Kodad Pedda cheruvu and their description is as shown below.

Sl.No.	Name of the Revenue Village	Regd.Tank bed/ Shikam land	Govt. Lands	Assigned lands	Inam lands	Patta Lands under Submergence (FTL)	Total land
1	Kodad	413.27	107.37	23.30	27.02	72.01	644.17
2	Ananthagiri	--	--	25.01	4.35	31.04	61.00
3	Khanapuram	--	--	0.13 ½	2.35	18.31	21.39 ½
Total		413.27	107.37	49.04 ½	34.32	121.36	727.16 ½

The Joint inspection report submitted by the Revenue Divisional Officer, Kodad which states that the matter has been examined thoroughly with reference to the available record and file No E1/10244/2009 and filed inspection conducted with DEE irrigation, survey, Municipality and other officials.

It is submitted that, on perusal of the connected file E1/10244/2009 it is noticed that, encroachment issue was raised before 2010 and a survey was conducted at that time with respect to the Pedda Cheruvu Kodad, few constructions were raised illegally by the local people in the Shikam & Full Tank Level and the detailed description of the lands and encroachments are as follows.

I. Sy No 145 - Shikam Land:

As per the Sethwar, Shikam Land is recorded as Ac 413.27 gts with Sy. No.145. on perusal of the File No E1/10244/2009 and the corresponding Tahsildar File No C/5932/2010 it is observed that, previously on the direction of District Collector, Nalgonda E1/10244/2009 Dt: 21.10.2009 an enquiry was conducted by the Special Dy Collector, LA Stage -II, Unit -III Suryapet and he has submitted his report in the year 2010 which discloses that, (53) constructions were identified to be the illegal structures raised without permission in Shikam Area in an extent of 0.3175 gts. The list of constructions (53) obtained from previous file has been verified in the field and tallied with the Structures on the ground.

It is also submitted that, during the recent survey conducted from 30.11.2024 to 06.12.2024 with departments concerned, it is noticed that, (08) new structures were constructed illegally, apart from the number of structures identified as constructed before 2010, noticed from the above files. With respect to the agriculture land falling in Shikam Area, it is submitted that the farmers are cultivating the agriculture land to an extent of Ac 15.04 gts in Sy No 145 at present also

The details are shown below.

Sl No	Name of the Village	Before 2010 Structure & plots constructed		After 2010 Structure & plots constructed		Total Structures & plots noticed till date	
		No of structures	Extent Sq Yards	No	Extent Sq Yards	No	Extent Sq Yards
		3	4	5	6	7	8=(6+4)
1	Kodad	53	3894 (0.3150)	8	925	61	4819
2	Aananthagiri	-	-	-	-	-	-
3	Khanapuram	-	-	-	-	-	-
TOTAL		53	3894	8	4819	61	4819

II. Assigned Land:

Further with regard to assigned land coming under Shikam area, it is noticed that, the (23) persons of assignees/legal heirs are cultivating an extent of Ac: 16.35 Gts of land in Survey Nos. 104, 105, 118, 1027, and 75, pertaining to Kodad, Ananthagiri, and Kanapuram villages,

respectively. It is also submitted that during the recent field survey conducted it is revealed that there are no structures or plots found within these areas.

Sl No	Name of the Village	Before 2010 Cultivation		After 2010 Cultivation		Structure & plots covered in Assigned land	
		No	Extent	No	Extent	No	Extent
1	2	3	4	5	6	7	8
1	Kodad	1	06.16	3	06.16	-	-
2	Aananthagiri	18	10.01	18	10.01	-	-
3	Khanapuram	02	0.1350	02	0.1350	-	-
Total		21	16.3050	23	16.3050		

IV. Inam Land:

Regarding the Shikham land also covers the Agricultural Inam land to an extent of Ac 34.32 gts is spread over in three village of Kodad, Ananthagiri, and Khanapuram and part of this land to extent of 6.21 gts is being cultivated by the farmers during the dry season and the rest of the land is submerged in the Tank.

It is also submitted that, 47 structures were identified as the illegal structures raised without permission in Sy. Nos. 1064 and 1065 of Kodad Village. (37) number of structures were existing at present as ascertained from previous data, it has been verified in the field and the same was tallied with Structures on the ground. Apart from the above structures, it is noticed that, (08) structures were additionally constructed illegally since 2010. The details are as follows:

Sl No	Name of the Village	Cultivation covered				Structure & plots Constructed				Total Structures & plots constructed	
		Before 2010		After 2010		Before 2010		After 2010		Structures	Extent
		No	Extent	No	Extent	Structures & plots	Extent	Structures	Extent		
1	2	3	4	5	6	7	8	9	10	11=(7+9)	12=(8+10)
1	Kodad	1	3.26	1	3.26	47	16013	8	1016	55	17029 Sq Yards
2	Khanapuram	1	2.35	1	2.35	-	-	-	-	-	-
Total		2	6.21	2	6.21	47	16013	8	1016	55	17029

IV. Patta Land:

The Survey data pertains to 2010, the Shikham land also covers the Agricultural patta land to an extent of Ac 121.36 gts is spread over in three village of Kodad, Ananthagiri, and Khanapuram and part of this land to extent of 51.1250gts is being cultivated by the farmers/legal Hairs during the dry season and the rest of the land is submerged in the Tank.

It is also submitted that, 219 structures were identified as the illegal structures raised without permission in Sy.Nos. 3, 1061, 1062, 1063 and 1067 of Kodad Village. (219) number of structures were existing at present as ascertained from previous data, it has been verified in the field and the same was tallied with Structures on the ground. Apart from the above structures, it is noticed that, (37) structures were additionally constructed illegally since 2010.

Sl No	Name of the Village	Cultivation covered				Structure & plots constructed				Total Structure & plots constructed	
		Before 2010		After 2010		Before 2010		After 2010		Structure	Extent
		No	Extent	No	Extent	Stru cture	Extent	Stru cture	Extent		
1	2	3	4	5	6	7	8	9	10	11(7+9)	12(8+10)
1	Kodad	11	23.13	16	23.13	219	34592	37	5336	256	39928
2	Ananthagiri	11	10.14	13	10.14	-	-	-	-	-	-
3	Khanapuram	10	17.255	13	17.255	-	-	-	-	-	-
Total		32	51.1250	42	51.1250	219	34592	37	5336	256	39928

ABSTRACT

Sl. No	Name of the Village	Sy. No	Classification	Structure & plots constructed				Difference Structure & plots constructed	
				Before 2010		After 2010		Structure & plots	Extent In Sq
				Structure & plots	Extent In Sq	Structure & plots	Extent In Sq		
1	2	3		4	5	6	7	8=(4+6)	9=(5+7)
1	Kodad	145	Shikam	53	3894	8	925	61	4819
		1064 & 1065	Inam Land	47	16013	8	1016	55	17029
		3, 1061, 1062, 1063, 1067	Patta Land	219	34592	37	5336	256	39928
Total				319	54499	53	7277	372	61776

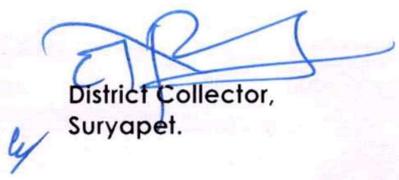
Further, the Municipal Commissioner, Kodad has submitted a report stating that, 319 houses existed in Kodad Pedda cheruvu before 2010. It is noticed that some of the houses had construction permissions and house numbers given from erstwhile Grampanchayath. The remaining (53) individuals constructed houses gradually from 2010 to 2021, those 53 houses were built without any permission from Kodad Municipality. Wherein 42 houses have house numbers were issued from office and paying property taxes also and 11 houses not have any house numbers. Constructions were raised illegally with the 200 Sq-yards by the local people in the Shikam and Full Tank Level.

It is stated that, based on the Survey and the Municipal Commissioner, Kodad report, it has been revealed that 319 houses existed in Kodad Pedda Cheruvu prior to 2010 and (53) structures were constructed after 2010 without permission. Further, these structures were not regularized under G.O. Ms. No. 166, G.O. Ms. No. 58, 59, or Indiramma Houses or 2BHK schemes issued by the Government of Telangana.

Thus, in view of the circumstances stated above and facts it is observed that a survey was conducted during the year 2010 and 319 structures were constructed without permission from the competent authorities, 53 New structures were constructed gradually 2010 to 2021. These facts were ascertained from the survey data pertains to 2010 and recent survey conducted 30.11.2024 to 06.12.2024.

Hence, the same facts are submitted herewith for favor of information and for further orders in the matter.

Place: Suryapet
Date : 20.01.2025.


District Collector,
Suryapet.